



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Appointment of Law Officers.

GOVERNMENT ORDER NO:2906 - LD (A) of 2016.
D A T E D: 18 - 11 - 2016.

Sanction is hereby accorded to the appointment of following advocates as Law officers in the Jammu Wing of the Hon'ble High Court with the designation as shown against each:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	Raghu Mehta	Additional Advocate General
2.	Raman Sharma	Deputy Advocate General
3.	Asheesh Singh Kotwal	-do-
4.	Sudesh Kumar Magotra	Government Advocate
5.	Aihtisham Bhat	-do-
6.	Manuj Mahajan	-do-
7.	Chandan Sharma	-do-
8.	Tarun Sharma	-do-

The said appointment shall be governed by the terms and conditions as laid down in the Government Order No. 1906-LD (A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice & PA
Dated: 18 - 11 - 2016.

No: LD(A) 2016/35

